

**Criteria for Apportioning Financial allocation to various Ministries**

3494. SHRI HUSSAIN DALWAI : Will the Minister of PLANNING be pleased to state :

(a) what considerations weigh more while apportioning financial allocations to various Ministries by the Planning Commission ;

(b) whether there is any criteria fixed for such distribution of allocation of funds ; and

(c) what is the monitoring authority in the Planning Department which looks after the equitable distribution of financial allocation to various heads ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b) Financial allocations are based on the objectives, priorities and sectoral thrusts etc. enunciated in a Five Year Plan document. These sectoral priorities and thrusts in turn are arrived at after detailed discussions and consultation with the Central Ministries. Annual Plan allocations are arrived at broadly within the framework of the Five Year Plan.

(c) Monitoring of implementation is done by the administrative Ministries concerned. As regards equitable distribution, this flows from the Plan allocations, which have been set out in considerable detail in the Plan document.

**Measure to protect Indian Diplomats Abroad**

3495. SHRI SOMNATH RATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are contemplating any special measures to protect the Indian diplomats abroad who are facing threat of being killed ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) and (b) (i) The security of our Missions and personnel abroad is basically the responsibility of the host government,

(ii) We share specific information regarding threats to the lives of our diplomats abroad with the local authorities and request for special protection which the host government usually provide. In some sensitive Missions where there is continuing threat, the host governments have provided their own guards on a regular basis.

(iii) We have also strengthened various security measures in Missions by providing additional security staff and equipment. The various security measures are constantly under review

**Particulars of Wakf Properties Dedicated to upkeep of Jama Masjid**

3496. SYED SHAHABUDDIN ; Will the Minister of WELFARE be pleased to state :

(a) the particulars of the Wakf properties attached or dedicated to the maintenance and upkeep of the Jama Masjid, Delhi ;

(b) the annual income therefrom during the last three years ;

(c) the expenditure incurred by the Delhi Wakf Board on the maintenance and upkeep of the Jama Masjid and the payment of its staff during this year ; and

(d) whether there are any other wakf properties dedicated to the Jama Masjid which are under adverse occupation and whose income is not available for Jama Masjid ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) There are seven wakfs consisting of shops and residential units attached or dedicated to Jama Masjid, Delhi, the details of which are as follows :

1. Property Urdu Bazar Municipal Nos : 4152 to 4174.
2. Chah Rehat, Jama Masjid, Municipal Nos : 1194 to 1197, 1052 to 1054, 1213-1215.
3. Gali Naqqarchiyan, Turkman Gate Delhi Municipal No. 3136,
4. Ajmeri Gate, Delhi Municipal Nos : 5228 to 5243,

5. Jahan Numa Qadeem, Jama Masjid, Delhi Municipal Nos. 731 to 734.
6. Jahan Numa Jadedd Jama Masjid, Delhi Municipal Nos. 728 to 730
7. Dal Mandi, Paharganj Municipal No. 4522.

(b) The Year-wise break up of the income realised from these seven wakfs is as follows :

1982-83	Rs. 90,232.87p
1983-84	Rs. 75,689.52p
1984-85	Rs. 65,572.44p

(c) The expenditure incurred by the Delhi Wakf Board during the period from 1.4.85 to 28.2.86 is Rs. 36,697.20. The payment to staff has not been made owing to a dispute between the Imam Saheb of Jama Masjid and the Delhi Wakf Board.

(d) There is no such information.

#### Locations of Environmental Pollution Measurement Stations

3497. SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the locations of environmental pollution measurement stations in the country as on 1st January, 1986 ; and

(b) the location of additional stations envisaged under the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) There are 194 water monitoring stations in the country located on the following rivers ;

Indus, Ganges, Brahmaputra, Subarnarekha Brahmani-Vaitarni, Mahi, Sabarmati, Narmada, Tapi, Godavari, Krishna, Pennar, Cauvery, Periyar, and Chaliyar.

29 air quality monitoring stations are in operation in 7 cities, namely, Anpara, Haldia, Agra, Delhi, Howrah, Kota and Surat.

(b) During the Seventh Five Year Plan the water quality monitoring stations are proposed to be increased to 329 and 17

more cities are proposed to be brought under air quality monitoring net-work.

#### Pak-China Agreement for Joint Inspection of dividing line between China and Pak occupied Kashmir

3498. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China and Pakistan have reached for agreement on a plan for joint inspection of dividing line between China and Pak occupied Kashmir ;

(b) if so, the name of dividing line ; and

(c) the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) The Xinhua News Agency announced on February 24 that the Notes of the First Session of the China-Pakistan Joint Boundary Inspection Commission were exchanged in Beijing on February 24, 1986.

(b) The dividing line referred to in these reports is the boundary between Pak occupied Kashmir and the PRC.

(c) The Government of India have protested to the Governments of the PRC and Pakistan. Government of India have stated clearly in their protest that Jammu and Kashmir is an integral part of India and China and Pakistan have no locus standi in the matter.

#### R & D Centre of Hindustan Lever at Andheri, Bombay

3499. SHRI INDRAJIT GUPTA ; Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Hindustan Lever Limited has obtained substantial concessions on account of its R&D Centre at Andheri, Bombay ;

(b) if so, the details of the concessions granted in this behalf ;

(c) whether the Company has given any details of the results of the research so far conducted at the said centre ;